GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2176 TO BE ANSWERED ON 28TH JULY, 2017

NATIONAL MEDICAL COMMISSION

2176. MOHAMMED FAIZAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any plan to constitute National Medical Commission in the country;
- (b) if so, the details and purpose thereof; and
- (c) the time by which it is likely to be constituted?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) to (c): A four member committee headed by Vice Chairman NITI Aayog was constituted to examine all options for reforms in MCI and suggest way forward. The Committee has framed a draft "National Medical Commission (NMC) Bill" which provides for constitution of NMC in place of MCI. The draft Bill has been relooked by a Group of Ministers (GoM) constituted for the purpose. The GoM has approved the draft Bill with some modifications. The proposed National Medical Commission shall have an Appellate Tribunal and four boards, viz. Under- Graduate Medical Education Board (UGMEB), Post-Graduate Medical Education Board (PGMEB), Medical Assessment And Rating Board (MARB) and Ethics and Medical Registration Board (EMRB). The NMC shall determine and prescribe standards and oversee all aspects of medical education at undergraduate and postgraduate level.